

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 14(ND)12
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Ms. Suveni Bhagat, Advocate

For Respondent (s): Ms. Shruti Munjal, Advocate

Order

Matter is wrongly listed today. Be listed on the date already fixed on 31st August 2017.

— Sd —
[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

— Sd —
[INA MALHOTRA]
MEMBER [J]